

1.1.11 : दूरदर्शन केन्द्र की स्थापना

*14 श्री बाबू लाल सोलंकी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का अगली योजना में आगरा या ग्वालियर में दूरदर्शन केन्द्र स्थापित करने का विचार है ;

(ख) यदि हाँ, तो तत्संबन्धी व्यौरा क्या है ;

(ग) यदि नहीं, तो उसके क्या कारण हैं ;

(घ) क्या इस तथ्य को ध्यान में रखते हुए कि भारत आने वाला प्रत्येक विदेशी पर्यटक उक्त बहरों की यात्रा अवश्य ही करता है और वहाँ दूरदर्शन केन्द्र न होने के कारण उनके मनोरंजन में बाधा पहुँचती है सरकार का कथित स्थानों पर दूरदर्शन केन्द्र की स्थापना करने के प्रश्न को प्राथमिकता देने का विचार है ; और

(ङ) किसी स्थान पर दूरदर्शन केन्द्र अथवा रिसे केन्द्र की स्थापना पर सामान्यतः कितनी लागत आती है ?

सूचना और प्रसारण तथा पुर्ति और पुनर्निर्माण मंत्री (श्री बसन्त साठे) : (क) से (घ) अथवा पंचवर्षीय योजना के दौरान दूरदर्शन के विस्तार के प्रस्ताव अभी तैयार किए जाते हैं। आगरा और ग्वालियर में दूरदर्शन केन्द्र स्थापित करने के सुझाव को उक्त प्रस्तावों को तैयार करते समय ध्यान में रखा जाएगा।

(ङ) वर्तमान मूल्यों पर, एक पूर्णरूपेण दूरदर्शन केन्द्र की स्थापना पर अनुमानित लागत 475 लाख रुपए और एक रिसे केन्द्र की स्थापना पर 175 लाख रुपए आती है। रिसे केन्द्र स्थापित करने के अन्य साधनों का भी पता लगाया जा रहा है।

De-nationalisation of Coal Mines

*15. SHRI JYOTIRMAY BOSU:
SHRI NIREN GHOSH:

Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) whether Government have any proposal to de-nationalise some or all coal mines; and

(b) if so, details thereof?

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THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) No, Sir.

(b) Does not arise.

Production of Coal

*16. SHRI EBRAHIM SULAIMAN SAIT:

SHRI SUBHASH CHANDRA BOSE ALLURI:

Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) whether there is an acute shortage of coal in various parts of the country;

(b) what steps have been taken by Government to increase the production of coal to meet the shortage of coal; and

(c) whether any extra funds have been earmarked for the purpose and if so, the details thereof?

THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI):

(a) It is a fact that supply of coal to certain sectors during the years has been less than demand; apart from low production of certain types of coal, transportation of coal has been another impediment in the adequate supply of coal in spite of reasonable ground stocks.

(b) Statement of the measures adopted to increase coal production is laid on the Table of House.

(c) During the year 1979-80 the Government had sanctioned 18 major projects at a cost of 314 crores to produce when fully completed 22.82 million tonnes of coal by the mines in Coal India Ltd. Apart from this Government have also sanctioned 7 projects for advance action at a cost of 54 crores to produce 4.27 million tonnes of coal in Singareni Collieries Company Ltd.

Statement

(1) Attempts are being made to improve power generation in DVC which supplies the bulk of the power to collieries in Eastern India where production has been affected due to power shortage.

(2) Import of explosives has been arranged to cover the gap between demand and indigenous availability.

(3) Instructions have been issued for the allotment of diesel on a priority basis to the coal industry.

(4) Steps are being formulated to curb absenteeism among workers which is usually heavy in the first three months of the year.

(5) The State Governments have been requested to strengthen the law and order machinery in areas where production has been affected by frequent disruptions in the law and order. A close watch is being kept on the situation.

(6) Assistance of the State Government has been sought in expediting land acquisition for commencing new projects.

Proposal to permit Private Sector for Power Generation

*17. SHRI INDRAJIT GUPTA: Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) whether Government have a proposal under consideration to permit private sector to enter into the field of power generation; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) and (b). The role of private sector as

utility in the field of power generation is at present governed by the Industrial Policy Resolution of 1956 under which generation and distribution of electricity is included in schedule 'A' of the Resolution, which lists industries in which all new units, save where their establishment in the private sector has already been approved, will be set up only by the State. The Resolution does not preclude the expansion of the existing privately owned units or the possibility of the State securing the co-operation of private enterprise in the establishment of new units when the national interests so require. There is no general proposal under consideration to permit the private sector to enter into the field of power generation. The proposals of private utilities for setting up power generation plants are considered on their merits keeping in view the spirit of the Industrial Policy Resolution.

Loss suffered by State Electricity Boards

*18. SHRIMATI KRISHNA SAHI: Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) is it a fact that Electricity Boards of different States have suffered a huge loss during 1977-78 and 1978-79 and these Boards are now eating into their capitals;

(b) is it a fact that these Boards have also diverted the funds earmarked for Rural Electrification Corporation and allowed the R.E.C. Schemes to suffer; and

(c) if so, do Government propose to indicate the loss suffered by these Boards and measures to bring these Boards on sound financial footings?

THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Based on audited accounts received from State Electricity Boards a state-